

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2124
TO BE ANSWERED ON 08.03.2021**

INDUSTRIAL RELATIONS CODE, 2020

2124. SHRI D.M. KATHIR ANAND:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has formulated the rules under 'The Industrial Relations Code, 2020';**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): The draft Industrial Relation (Central) Rules, 2020 were pre-published in the Official Gazette on 29.10.2020 for stakeholder comments as per the requirement of prior publication of rules under the Industrial Relations Code, 2020.
